

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 21-04-2026 To 21-04-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1293/2026	ANJANA CHAKRABORTY Mobile:8420414815 Email:DEBABRATAADVOCATE@OUTLOOK.COM	DEBABRATA ROY	12-05-2026	RESPONDENT NO. 1 TO 3 DISTRICT MISSING
2	CPAN	564/2026	MANISH KUMAR Mobile:8240743424 Email:AJJH_MANIST@YAHOO.COM	MANISH KUAMR	12-05-2026	ADVOCATE THROUGH MISSING
3	CRM (A)	1165/2026	NUNUYA TUDU Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	12-05-2026	1) ... CLARIFICATION NEEDED REGARDING ACT AT CAUSE TITLE AND 2).. G.R. CASE NUMBER AT WHOLE PETITION
4	CRM (A)	1166/2026	SK SANOWAR AND ORS Mobile:8336899482 Email:TORSABAHAHAR@GMAIL.COM	TORSA MIN BAHAR	12-05-2026	SERVICE DELIVERY REPORT UPON UNION OF INDIA NOT ATTACHED
5	CRM (A)	1168/2026	SK JAMALUDDIN AND ORS Mobile:8336899482 Email:TORSABAHAHAR@GMAIL.COM	TORSA MIN BAHAR	12-05-2026	SERVICE DELIVERY REPORT NOT ATTACHED
6	CRM (A)	1169/2026	SK TOJAMMEL AND ORS Mobile:8336899482 Email:TORSABAHAHAR@GMAIL.COM	TORSA MIN BAHAR	12-05-2026	SERVICE DELIVERY REPORT NOT ATTACHED
7	CRM (A)	1170/2026	ABHIK CHATTERJEE @ AVIK CHATTERJEE AND ORS. Mobile:7044033616 Email:1981SAHEB@GMAIL.COM	SAHEB BANERJEE	12-05-2026	1) ... BEING G.R. CASE 1850/2025 IS PENDING BEFORE WHICH LD. TRIAL COURT BELOW NOT MENTIONED AT CAUSE TITLE PAGE
8	CRM (A)	1174/2026	DEBASHIS GAYEN Mobile:8697742520 Email:DINESHPANIMBA@GMAIL.COM	DINESH PANI	12-05-2026	FIR ACT NOT MENTIONED WHERE PS CASE DETAILES MENTIONED
9	CRM (A)	1175/2026	SK SUPIAN AND OTHERS Mobile:8336899482 Email:TORSABAHAHAR@GMAIL.COM	TORSA MIN BAHAR	12-05-2026	WANT OF GR OR PTN NUMBER
10	CRM (A)	1176/2026	GUNADHAR MONDAL AND OTHERS Mobile:8336899482 Email:TORSABAHAHAR@GMAIL.COM	TORSA MIN BAHAR	12-05-2026	1) YEAR OF PS CASE NOT MENTIONED... 2)... CLARIFICATION NEEDED REGARDING RESPONDENT AT P.P. LETTER.AND P.FORM... 3).. MENTION G.R. NO./P.T.N/SL. NO./SPL.

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						CASE ETC. AT CAUSE TITLE PAGE WHICH IS PENDING BEFORE LD. A.C.J.M AT HALDIA... 4).. VAKALATNAMA
11	CRM(M)	950/2026	YYYYY Mobile:9830008339 Email:EZAZQUAZI15@GMAIL.COM	QUAZI EZAZ AHMED	12-05-2026	1. PETITIONER IDENTITY DISCLOSED IN ANNEXURE P3
12	CRM(M)	953/2026	AMIT CHAKRABORTY @ BACHHA BANGALI @ MUJAUDDIN ISLAM Mobile:8967220315 Email:TOSLIMALISK@GMAIL.COM	SK TOSLIM ALI	12-05-2026	1) ... CLARIFICATION NEEDED REGARDING HIGH COURT REJECTION DETAILS AT PARAGRAPH ONE... (2ND)
13	CRM(M)	973/2026	GANESH DAS Mobile:9830412520 Email:AYAN.MITRA0102@GMAIL.COM	AYAN MITRA	12-05-2026	DISTRICT NAME WRONG IN 1ST PAGE
14	CRM(M)	974/2026	SK SEKANDAR ALI Mobile:8240562780 Email:ARKABHATTACHARYA94@GMAIL.COM	ARKA RANJAN BHATTACHARYA	12-05-2026	1) DISTRICT NAME WRONG IN 1ST PAGE ... 2) P.S. CASE DETAILS WRONGLY MENTIONED IN LD P.P. LETTER
15	CRM(M)	975/2026	SUMAN SADHUKHAN Mobile:8670424708 Email:GAUTAM.MALIK18@GMAIL.COM	GOUTAM MALIK	12-05-2026	S.C. CASE YEAR WRONGLY MENTIONED IN PRAYER PARA
16	CRM(M)	976/2026	XXXXXXXXXX Mobile:9830349659 Email:SITALSAMANTA@GMAIL.COM	SITAL SAMANTA	12-05-2026	1) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CASE TYPE MENTIONED IN IMPUGNED ORDER COPY ... 2) PETITIONER RELATIVE IDENTITY DISCLOSED
17	CRM(M)	977/2026	EMRUL KAYES @ TAITAN AND ANR. Mobile:6294633733 Email:NAYNAMUKHOPADHYAY@GMAIL.COM	NAYANA MUKHOPADHYAY	12-05-2026	1) ADDRESSING OF HONBLE CHIEF JUSTICE IS WRONG ... 2) IN 1ST PARAGRAPH, MENTION WHETHER PETITIONER NO 2 EARLIER MOVED ANY PETITION BEFORE THIS HONBLE HIGH COURT OR NOT.
18	CRM (NDPS)	777/2026	ABU BAKKAR HOSSAIN Mobile:9735337227 Email:NAWAJY3@GMAIL.COM	SK SARFARAJ NAWAJ	12-05-2026	1) LD TRIAL COURT CASE ORDER DATE MISMATCHES IN 1ST PARA AND 1ST PAGE
19	CRM (NDPS)	782/2026	FIROZ ZAHAALI MIRZA Mobile:9971149554 Email:SUSNIGDHOBHATTACHARYYA@GMAIL.COM	SUSNIGDHO BHATTACHARYYA	12-05-2026	1) ATTACH DELIVERY REPORT OF EW399837682IN
20	CRM (NDPS)	785/2026	MD MOHZIN @ MOHASIN Mobile:9831189364	SOUMIK GANGULI	12-05-2026	INCORPORATE HONBLE HIGH COURT CASE DETAILS WITH IN 1ST PARA

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			Email:SOUMIKGANGULI@GMAIL.COM			
21	CRM (NDPS)	793/2026	KISHOR GHOSH Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	12-05-2026	1) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CASE TYPE MENTIONED IN IMPUGNED ORDER COPY ... 2) DEFECT IN AFFIDAVIT PAGE
22	CRM(R)	41/2026	GAURAV KUMAR @ GAURAV @ MUTTU Mobile:8820652163 Email:MUJHERJEERAMASHIS@GMAIL.COM	RAMASHIS MUKHERJEE	12-05-2026	1) B.N.S.S. FULL FORM WRONG ... 2) DEFECTIVE ADDRESS OF THE PETITIONER
23	CRR	1712/2026	VINOD KUMAR RAMPURIA AND ANOTHER Mobile:7980422416 Email:RITU33772@GMAIL.COM	RITU DAS	12-05-2026	WRONG COURT MENTIONED IN THIS PETITION
24	CRR	1728/2026	TANIMA RAY Mobile:9831071826 Email:ADVOCATEASHIMKUMAR@GMAIL.COM	SUBHAYAN BARIK	12-05-2026	WRONG GR TYPE MENTIONED IN THIS PETITION
25	CRR	1731/2026	KOUSTAV CHAKRABORTY @ KOUSTUV CHAKRABORTY AND ANOTHER Mobile:9836922534 Email:PRASANATADAS01@GMAIL.COM	PRASANTA KUMAR DAS	12-05-2026	WRONG CASE TYPE MENTIONED IN THIS PETITION
26	MAT	737/2026	BADAL SHAW Mobile:8617780869 Email:KAZIASIF724@GMAIL.COM	KAZI ASIF IQBAL	12-05-2026	APPELLANT NAME ISSUE
27	MAT	748/2026	KALYAN KRISHNA NANDI (IN PERSON) Mobile:9432093854 Email:KALYANKRISHNANDI@GMAIL.COM		12-05-2026	LIST OF PAPERS ISSUE
28	WPA	9603/2026	UJJWAL KUMAR SANTRA Mobile:9593715701 Email:SANKHABISWAS276@GMAIL.COM	SANKHA BISWAS	12-05-2026	RESPONDENT NO 1,2,3 AND 4 STATE IS MISSING
29	WPA	9614/2026	BIPLAB BAURI Mobile:9831162783 Email:GHOSHKANCHAN13@GMAIL.COM	AJAY DEBNATH	12-05-2026	1. LIST OF DATES 2. SHORT LIST OF DATES 3. POINTS OF LAW MISSING
30	WPA	9668/2026	MUNSHI SWOKAT ALI Mobile:9874452313 Email:SUDIPTOPANDA@GMAIL.COM	SUBRATA GHOSH	12-05-2026	WRONG DISTRICT WRITTEN ON ZERO PAGE, SYNOPSIS ETC
31	WPA	9717/2026	AMIT KUMAR KUNDU Mobile:9686831700 Email:ADVOCATESUTAPA7@GMAIL.COM	SUTAPA MANDAL	12-05-2026	NO DISTRICT NAME MENTIONED IN ADDRESS

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32	WPA	9718/2026	AMIT KUMAR KUNDU Mobile:7686831700 Email:ADVOCATESUTAPA7@GMAIL.COM	SUTAPA MANDAL	12-05-2026	NO DISTRICT NAME MENTIONED IN ADDRESS
33	WP.ST	88/2026	MANASI BOSER (KAR SARKAR) Mobile:9830328018 Email:ANJAN.BHATTACHARYA76@GMAIL.COM	ANITA SHAW	12-05-2026	1. ORDER XEROX COPY MUST BE ATTACHED AFTER FORM A 2. ADV. SIGN IS MISSING AT FORM A

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